

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

46

T.C.P No. 68/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

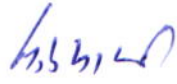
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES:

Mr. Sunil Kapur
V/s.

M/s. R. K. Paper Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
①	MAHESH ATHAVALE	PLS for Respondents	

ORDER

TCP 68/397-398/NCLT/MB/MAH/2015

At request of the Petitioner Counsel, list this matter on 3.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)